

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 1739

TO BE ANSWERED ON THE 6th March, 2018

Import of Pharma Ingredients

1739. SHRI SANTOSH KUMAR:
DR. RATNA DE (NAG):
SHRI HARI OM PANDAY:
SHRI MANOJ TIWARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to ban the import of foreign pharma ingredients in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the legal, financial and administrative implications, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): No Madam. However, Central Drugs Standard Control Organization (CDSCO) has inspected seven manufacturing sites of bulk drug in China during 30th October, 2017 to 11th December, 2017. On the basis of observations of inspecting team, show cause notices were issued to all the sites and subsequently 'stop import' orders were issued to six out of seven sites and authorized agents and importers were asked to stop import till a satisfactory response is submitted to show cause notices issued. With respect to the seventh site, the port offices are directed to monitor the import of products and draw the samples from every batch of the imported consignment to ensure quality of the product.

(b) to (d) : In view of reply to (a) above, does not arise.

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